

C. A. T. Bench, JAIPUR

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Date of Order	Orders
8-3-94 Recd copy C.A. No. 10/3/84 17/8/94	None for the applicant. Mr. Rabin - Counsel for the respondents. The applicant has been absent on preceding several dates also. The O.A. is dismissed in default. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judl.) Copy sent to the app. & resp. cl on 10/10/94 Sent 22-3-94 9